

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/4229/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
Principal Judge,
Family Court-I,
Kamrup(M), Guwahati.

Dated Guwahati, the 16th November, 2020.

Sub:- **Casual Leave.**

Ref:- Your letter No. FCG.6/20/PJ/330/2020 dtd. 12.11.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 18.11.2020, has been granted.

The Principal Judge, Family Court-II, Kamrup(M), Guwahati shall be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

4231
Memo NO.HC.VII-104/2001/4230-A, dated 16.11.2020

Copy to:

1. The Principal Judge, Family Court-II, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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